

in Jammu & Kashmir. Pakistan's leaders are making attempts to promote international opinion against the elections. The attempts have failed and cannot succeed. Government have apprised the international community about Pakistan's attempts to thwart the resumption of the full political process in J & K. Government are committed to the complete restoration of the democratic process in Jammu & Kashmir and the Assembly elections have already been announced.

Medical Officers

3766. SHRI MANORANJAN BHAKTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total strength of Medical Officers in different categories working under Andaman and Nicobar Administration;

(b) whether these Medical Officers are in Central Health Scheme cadre of any other cadre;

(c) whether there are wide spread dissatisfaction amongst the Medical Officers working in the Union Territory; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b). Total number of Medical Officers (excluding ISM and Non-CHS) under CHS in different categories in A&N Administration is mentioned below:

CHS Cadre	Total	Filled	Vacant
1. GDMO - Sub-cadre	26	15	11
2. Non-Teaching Specialists Sub-cadre	22	17	5
3. PH - Sub cadre	1	1	Nil
	49	33	16

(c) and (d). As per information available with the Ministry of Health and Family Welfare Dr. B.B. Saha and others non-CHS officers filed an application before Hon'ble CAT, Calcutta Bench for extending to them the service benefits at par with CHS officers including time bound promotions. The Hon'ble CAT in their order dated 24.12.93 had directed the Govt. to take steps to create a local cadre for non-CHS Doctors.

Separate rules for them have already been approved by the Deptt. of Personnel & Training. These rules have been

sent to A&N Admn. with the request that they may finalise it in consultation with U.P.S.C.

Central Assistance for Irrigation Projects

3767. DR. M.P. JAISWAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Bihar Government had requested Central Government for additional central assistance for irrigation projects;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) No Sir.

(b) and (c). does not arise.

Border Route at Demchok

3768. SHRI P. NAMGYAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the people of Ladakh had been demanding for opening of border at DEMCHOK in eastern Ladakh for pilgrimage to Holy Kailash and Mansarovar in Tibet and also for border trade;

(b) whether it is also a fact that in the event of opening of border at DEMCHOK, pilgrims, tourists and traders can travel by vehicles for Ladakh to Kailash and Mansarovar thereby overcoming the difficult trekking through the other existing route;

(c) if replies to (a) & (b) above are in the affirmative, whether the Government propose to take up the issue with China in the next round of India-China bilateral border talks;

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) The Government have received a request from the State Government of Jammu & Kashmir regarding the opening of a route to Tibet through Demchok for the Kailash-Mansarovar pilgrimage and for border trade.

(b) The opening of the Demchok route will not obviate the need for trekking for pilgrimage to Kailash-Mansarovar. For tourists and traders, the mode of travel will depend on which point they wish to visit and the location of trade marts.

(c) and (d). The question of opening of additional points for pilgrimage to Kailash-Mansarovar and for border trade, including via Demchok, is under discussion with the Chinese side.